

SANJAY KUMAR PODDAR, FCA Insolvency Professional

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ANNEXURE 4: CLAIMS OF OTHER STAKEHOLDERS

Name of the corporate debtor: Gujarat Metallic Coal and Coke Limited

Date of commencement of liquidation: 03.11.2021

List of Other Stakeholders (other than financial creditors and operational creditors) as on 10.07.2023

(Amount in ₹)

Sl. No.	Name of creditor	Category of stakeholders (preference share equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by interest security	Whether security relinquished?	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
	Newage Vinamay Private Limited	Equity Shareholder	U51109WB2005PTC105174	18/12/2021	62,04,600	62,04,600	Others	0%	NA	NA	NA	NA	NA	NA	NA	NA	0.00	
	Gaurav Vinamay Private Limited	Equity Shareholder	U51109WB2005PTC105176	18/12/2021	1,52,10,800	1,52,10,800	Others	0%	NA	NA	NA	NA	NA	NA	NA	NA	0.00	

Notes:

- As per Regulation 20 of the Liquidation Regulations, the Liquidator received claims from other stakeholder after the public announcement of liquidation was made.
- As regards claims submitted after the last date of submission i.e. 3rd December, 2021, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.
- Apart from the claims mentioned above, no other claims have been received from the financial creditors, operational creditors / employees and other stakeholders (if any) of the Corporate Debtor as on the last date of receipt of claims i.e. 3rd December, 2021. Further, necessary modification shall be done in the above-mentioned list of stakeholders in case of any fresh / modified claim received from any stakeholder, subject to approval of the Hon'ble NCLT.

